

Subsidy to Meet Expenditure Incurred by Indian Council of Trade Fairs and Exhibitions

9346. SHRI R. N. BARMAN: Will the Minister of COMMERCE be pleased to state:

(a) the number of trade fairs in which India has participated in each foreign country during last three years;

(b) the total amount of subsidy given by Government in each fair during the last three years, to meet the expenditure incurred by Indian Council of Trade Fairs and Exhibitions; and

(c) the name and designation of officials of the Council against whom enquiries of mal-practices or misconduct have been instituted during the last three years or are pending with Government and the charges levelled against each official?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) Government of India, Ministry of Commerce, Directorate of Exhibitions and Commercial Publicity and the Indian Council of Trade Fairs and Exhibitions, Bombay arranged Fair participation/Exhibitions abroad in 55 events during the last 3 years (Statement laid on the Table of the House) [Placed in Library. See No. LT-9735/75].

(b) An amount of Rs. 34.81 lakhs has been given by the Government to the Indian Council of Trade Fairs and Exhibitions during the last three years as subsidy to meet the expenditure on the organisation of participations in trade fairs (Statement laid on the Table of the House). [Placed in Library. See No. LT-9735/75].

(c) The Government has not instituted any enquiry against any official of the Council for mal-practices or misconduct, nor is any enquiry pending.

Surrender Values fixed by L.I.C.

9347. SHRI NITIRAJ SINGH CHAUDHRY: Will the Minister of FINANCE be pleased to state:

(a) whether surrender values fixed by LIC are too harsh on policy holders; and

(b) why are they very low in comparison to other countries?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) No, Sir. The L.I.C. fixed the surrender values, after carrying out a detailed study and also taking into account the surrender values being offered by the private insurers prior to nationalisation. These values have continued till now with some minor modifications, even though, according to the L.I.C., the present economic conditions may justify reduction in the surrender values because of the fall in the asset values due to high rates of interest prevailing in the market.

(b) As conditions obtaining in different countries are not the same, the surrender values are not strictly comparable.

Amount of money given by I.R.C. to Sick Units

9348. SHRI MUKHTIAR SINGH MALIK: Will the Minister of FINANCE be pleased to state:

(a) the amount of money given by the Industrial Reconstruction Corporation of India to different sick units during 1973 and 1974, unit-wise;

(b) the number of units amongst these sick units which have become viable during this period, the number of units that are still running at a loss and the number of those that have been closed down permanently; and

(c) the names of the units where no further loans are being advanced and the reasons for not granting further loans?